

CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF THE YAMUNA SYNDICATE LIMITED

Registered Office: Raduar Road, Yamuna Nagar, Haryana-135001

Corrigendum to the Public Announcement which appeared in this Newspaper on September 07, 2009 and September 08, 2009.

1. The Schedule activity pertaining to the Open Offer has been changed and shall be read as under.

Activity	Original Schedule Days & Dates	Revised Schedule Days & Dates
Date of Public Announcement (PA)	Monday September 07, 2009	Monday September 07, 2009
Specified Date	Friday, September 25, 2009	Friday, September 25, 2009
Last Date for a Competitive Bid(s)	Monday, September 28, 2009	Monday, September 28, 2009
Date by which Letter of Offer will be dispatched to the Shareholders	Monday, October 20, 2009	Friday, November 13, 2009
Offer Opening Date	Friday, October 30, 2009	Wednesday, November 18, 2009
Last Date for the Revision of the Offer Price / Number of Equity Shares.	Monday, November 09, 2009	Thursday, November 26, 2009
Last date to withdraw acceptance tendered by shareholders	Friday, November 13, 2009	Wednesday, December 02, 2009
Offer Closing Date	Wednesday November 18, 2009	Monday, December 07, 2009
Date of communicating rejection/acceptance and payment of consideration for applications accepted.	Thursday, December 03, 2009	Tuesday, December 22, 2009

The above dates where ever it appeared in the Original Public Announcement be read accordingly.

2. The Last Date for revision of the Offer price, where ever appearing should be read as November 26, 2009 in place of November 09, 2009.
3. The Last Date of withdrawal of the acceptance tendered by the shareholders, wherever appearing should be read as December 02, 2009 in place of November 13, 2009.

The Acquirers Mr. Ranjit Puri and Mr. Aditya Puri R/o D-860, New Friends Colony, New Delhi-110 065 and PACs Mrs. Nina Puri and Mrs. Tanu Priya Puri residents of D-860, New Friends Colony, New Delhi-110065 accept full responsibility for the information contained in this Corrigendum to Public Announcement and also the obligations of the Acquirers and PACs as laid down in the SEBI (SAST) Regulations, 1997 & subsequent amendments thereof.

This Corrigendum to the Public Announcement will also be available on SEBI's **website at www.sebi.gov.in**

Issued by Manager to the Offer on behalf of the Acquirer & PACs



D & A Financial Services (P) Limited

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Contact Person: **Mr. Priyaranjan**

Date: 07.11.2009
Place: New Delhi